

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
APPELLATE SIDE CRIMINAL JURISDICTION**

CR. WRIT PETITION NO. 6427 OF 2021

Frazer Mascarenhas S. J. ....PETITIONER

V/S

National Investigation Agency And Anr. ....RESPONDENT

Ms. Rishika Agrawal I/b Mr.Mihir Joshi for Petitioner

Mr.Sandesh D Patil, SPP a/w Mr. Chintan Shah for R-1/NIA

Mrs. P.P.Shinde, APP

**CORAM : HON'BLE JUSTICE REVATI MOHITE DERE  
&  
HON'BLE SHRI JUSTICE PRITHVIRAJ K.  
CHAVAN, JJ**

**DATE : 20th September, 2024**

**P.C. :**

Not before the Bench of which Justice Smt. Revati Mohite Dere  
is a member.

**( FOR REGISTRAR JUDICIAL - I )**